## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	(T)	Dr. Ashok Kumar Mish	ıra
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	T.P No.	Purpose	Section	Name of the Parties
CP250/ 16	TP98/17	Hearing	433 (e)	Encarta Pharma Pvt.Ltd.Vs Panacea Hospital Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent)

**SIGNATURE** 

RAJESH S.

ADVOCATE

8123976974

SRIKANTH PATIL.K.
Advocate
Respondent
Cell No. 39456 77944

Counsel for petitioner is present. Shri Srikant Patil K. Advocate, filed vakalat for Respondents. For filing objections, posted to 23.03.2017

MEMBER (T)